

<i>States</i>	<i>Districts</i>
West Bengal— <i>Contd.</i>	16. West Dinajpur
	17. Birbhoom
	18. Nadia
	19. 24-Parganas—North
	20. 24-Parganas—South
	21. Cooch-Bihar
	22. Howrah
Kerala	23. Malappuram
	24. Kozhikode
	25. Cannanore
	26. Palghat
	27. Wyanad
Bihar	28. Purnea
	29. Katihar
	30. Darbhanga
Karnataka	31. Bidar
	32. Gulbarga
	33. Bijapur
Maharashtra	34. Greater Bombay
	35. Aurangabad
Andhra Pradesh	36. Hyderabad
	37. Kurnool
Haryana	38. Gurgaon
Madhya Pradesh	39. Bhopal
Rajasthan	40. Jaisalmer
Gujarat	41. Kachch

Allotment of Government Accommodation

4499. SHRI NANDIYELLAIAH:
SHRI C.K. KUPPUSAMY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether ad-hoc Government accommodation sanctioned to Govern-

ment servants on out of turn basis during November, 1989 are yet to be allotted;

(b) if so, the details thereof; and

(c) the time by which the allotments are likely to be made?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c) The old out of turn sanctions are being reviewed on the basis of representations received.

Increase in the Prices of Controlled Clothes

4500. **SHRI GOPI NATH GAJAPATHI:** Will the Minister of **TEXTILES** be pleased to state:

(a) whether Government are aware of the abnormal increase in the prices of the controlled clothes;

(b) whether it has adversely affected the total sales of consumer turnover which has also indirectly hit the weaker sections;

(c) if so, the steps taken by Government to lower the prices of controlled clothes; and

(d) the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir. There has been no revision in consumer prices of cotton varieties of controlled cloth being produced by National Textile Corporation mills after July-September, 1989 quarter and Polyester Cotton controlled cloth shirting after November, 1989.

(b) to (d) Do not arise.

Reservation of jobs for blinds in view of recent announcement by P.M. regarding reservation

4501. **SHRI KALP NATH RAI:** Will the Minister of **WELFARE** be pleased to state:

(a) whether the National Federation of the Blinds has expressed concern at the recent announcement made by the Prime Minister about 27 per cent reservation for backward classes in jobs;

(b) if so, whether Government propose to remove their apprehension that Government would scrap the

existing reservation of 3 per cent quota in Government jobs for the disabled and 1.5 per cent quota for ex-servicemen; and

(c) in view of the recent announcement regarding reservation, the policy of Government in respect of reservation in jobs of these two categories?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) and (c) There is no proposal to do away with the existing reservation for the disabled and ex-servicemen.

Blood Banks

4502. **SHRI K. S. RAO:** Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the total number of blood banks in India;

(b) the criteria/guidelines for setting up of a blood bank in a Hospital; and

(c) the total expenditure incurred in the management of blood banks viz. on establishment and miscellaneous expenditure etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) There are 1018 blood banks in the country.

(b) The criteria for setting up of a blood bank is laid down in Drugs and Cosmetics Rules, 1954. These rules specify inter-alia, the minimum area required for accommodation, types of equipment required for blood donor room, laboratory, emergency equipment and minimum technical staff required etc., for a blood bank.

(c) Expenditure involved on the establishment and management of blood banks would depend upon the size and number of blood units handled in a year.